HIGH COURT OF SIKKIM

GANGTOK

No.:47COMP/HCS

Date: 20/05/2025

CIRCULAR

It is hereby notified for general information that the Hon'ble Supreme Court of India has launched the SCR (Supreme Court Reports) portal on 07.05.2025. This portal has been developed by integrating the former eSCR and DigiSCR portals, both of which have now been decommissioned.

The SCR portal serves as the official law reporter of the Supreme Court of India. It offers free access to all reportable judgments, along with clear head notes, neutral citations, and classification by issues, keywords, and statutes.

The portal can be accessed at https://scr.sci.gov.in/scrsearch or through the Supreme Court website under the 'eServices' section.

sd/-(Benoy Sharma) CENTRAL PROJECT COORDINATOR

Memo No.: 618-620/COMP/HW.

Dated: 20+05-2025

Copy to.

- 1. All District & Sessions Judge.
- 2. All Chief Judicial Magistrates.
- 3. All Civil Judge-cum-Judicial Magistrates.

SENIOR SYSTEM OFFICER